

The Government have informed the Election Commission that the mid-term election in Manipur may be held after the monsoon is over.

(c) No, Sir.

(d) Does not arise.

भूमिहीन लोगों के लिए औद्योगिक विकास बस्तियां स्थापित करना

* 851. श्री महाराज सिंह भारती : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा सम-बाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश में भूमिहीन लोगों के लिए 5 करोड़ रुपये की लागत से औद्योगिक बस्ती स्थापित करने का प्रस्ताव है; और यदि हां, तो उसका व्योरा क्या है; और

(ख) कृषि श्रमिकों के रूप में काम कर रहे भूमिहीन लोगों को बसाने के लिए सम्पूर्ण देश में ऐसी कितनी औद्योगिक बस्तियां स्थापित करने की आवश्यकता है तथा उक्त परियोजना के कितने वर्षों में पूरा हो जाने की सम्भावना है ;

औद्योगिक विकास, आन्तरिक व्यापार तथा समबाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी, नहीं ।

(ख) औद्योगिक बस्तियों की स्थापना तथा प्रशासन में केन्द्रीय सरकार की भूमिका राज्य सरकारों के मार्गदर्शन के लिए केवल नीति निर्धारण करना तथा इन योजनाओं के कार्यान्वयन के लिए ऋण प्रदान करना है । भारत सरकार ने ऐसे भूमिहीन लोगों के लिए जो कृषि श्रमिक के रूप में कार्य करते हैं, किसी औद्योगिक बस्ती की स्थापना की योजना नहीं बनाई है ।

Indo-British Talks for Technological and Economic Cooperation

* 852. SHRI GADILINGANA
GOWD :
SHRI MUHAMMAD
SHERIFF :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether any talks for the technological and economic co-operation between India and Britain were held recently ; and

(b) if so, the details thereof and decisions arrived at in the meeting ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir. Various aspects of technological co-operation between India and Britain were considered in the first meeting of the Indo-British Technological Group held at New Delhi from 9th to 11th February, 1970.

(b) A copy of the press note issued at the end of the meeting which gives the requisite information, is placed on the Table of the Sabha, [Placed in Library. See No. LT—3128/170.]

Ban on Issue of Licences to Big Business Houses

* 853. SHRI RABI RAY : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Industrial Licensing Policy Inquiry Committee in its report has identified some companies belonging to certain big business houses which should not be given licences ;

(b) if so, which are the Companies that have been indicated as such and the details of the big business houses to which they belong; and

(c) the steps taken by Government not to allow them entry in the delicensed sector ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). In para 8.33 of its Report the Industrial Licensing Policy Inquiry Committee recommended that the concerns belonging to industrial groups which are already large in size, such as those belonging to the 'Larger Industrial Houses' whose assets exceed Rs. 35 crores, should concentrate their resources on the development of complex and heavy investment industries which mainly belong to the core sector. Similarly, the Committee recommended that the subsidiaries or branches of foreign